

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**  
Application No. 224 of 2017 (SZ)

Suo motu

The Tribunal on its own motion  
In the matter of "dumping of Medical  
Waste in Puzhal Lake" news items  
Published in Tamil Daily Newspaper  
"Dinakaran" Chennai City supplement  
on 10.10.2017.

.... Applicant

Versus

1. The Government of Tamil Nadu,  
rep. by its Chief Secretary,  
Govt. Secretariat,  
Fort St.George, Chennai-600 009.
2. The Secretary to Government of  
Tamil Nadu,  
Public Works Department,  
Government Secretariat,  
Fort St. George, Chennai 600 009.
3. The Secretary to Government of  
Tamil Nadu,  
Department of Environment,  
Government Secretariat,  
Fort St. George, Chennai 600 009.
4. The Chief Engineer, P.W.D. ( Water  
Resources Organisation) Chennai  
Region,  
Chepauk, Chennai 600 005.
5. The Chairman,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai,  
Guindy, Chennai 600 032.
6. The District Collector,  
District Collectorate,  
Thiruvallur 602 001.
7. The Commissioner,  
Avadi Municipality,  
215, New Military Road,  
Avadi, Chennai 600 054.

.... Respondents

  
Executive Engineer P.W.D.,  
Kosasthalaiy Basin Division W.R.D.  
Thiruvallur

**INTERIM REPORT FILED ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT**

I, C.Podupani thilagam. son of Chinnathambi aged about 47 years, residing at No.47/6, Breeze Apartment, TNHB, Near Velammal Main School, Mogappair East, Chennai-37 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the Executive Engineer, Public Works Department / Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur file the Interim report on behalf of the 2<sup>nd</sup> respondent herein and I am well acquainted with the facts of the case from records.

3. It is submitted that, the Hon'ble National Green Tribunal in its order dated 29.10.2020 directed to submit status report regarding the steps taken by the Public Works Department to protect Puzhal Lake and prevent illegal dumping of solid waste being done along with the status of Puzhal lake as directed by the Pollution Control Board before the next hearing date.

4. It is submitted that, the desilting of Puzhal lake proposal was already sanctioned vide G.O.(Ms) 308 Public Works (K2) Department dated 22.11.2018 and the work has been struck down due to continuous storage of water in the tank. The subject area is located in the foreshore area of the Puzhal Lake which receives the catchment water. It is submitted that in the above aspect the detailed study is necessary, before constructing any compound wall or fencing along the foreshore boundary. The necessary study will be initiated immediately through reputed institutions in this regard and the construction of compound wall or fencing will be provided in the subject area.

It is for kind information submitted before the Hon'ble National Green Tribunal (South).

Dated at Chennai on this the 18<sup>th</sup> day of MARCH, 2021.

Page No :  
No of Corr. :

  
Executive Engineer P.W.D.,  
Kosasthalaiyar Basin Division W.R.C  
Thiruvallur